THE GAUHATI HIGH COURT LEGAL SERVICES COMMITTEE (GAUHATI HIGH COURT, GUWAHATI)

<u>N O T I C E</u>

Dated: Guwahati the 23rd May, 2022

The Gauhati High Court Legal Services Committee has been pleased to notify that all legal aid applications should be forwarded along with all the necessary documents relevant to the case.

By Order,

Secretary, Gauhati High Court Legal Services Committee

Memo No. GHCLSC-6/2019/<u>319-32</u> dated 23rd May, 2022.

Copy to:

- 1. The Registrar General, Gauhati High Court.
- 2. The Registrar (Judl/Admn/Vigilance)Gauhati High Court.
- 3. The Member Secretary, Assam State Legal Services Authority, Guwahati.
- 4. The Registrar-cum-Principal Secretary to the Hon'ble Chief Justice, Gauhati High Court.
- 5. The Secretary, DLSA (Baksa, Barpeta, Biswanath, Bongaigaon, Cachar, Charaideo, Chirang, Darrang, Dhemaji, Dhubri, Dibrugarh, Dima Hasao, Goalpara, Golaghat, Hailakandi, Hojai, Jorhat, Kamrup (M), Kamrup, Karbi Anglong, Karimganj, Kokrajhar,

Lakhimpur, Majuli, Morigaon, Nagaon, Nalbari, Sibsagar, Sonitpur, South Salmara, Tinsukia, Udalguri, West Karbi Anglong)

6, The Project Manager, Gauhati High Court.

- He is directed to upload the Notice in the official website of the Gauhati High Court and also in the webpage of Gauhati High Court Legal Services Committee.
- 7. The Private Secretary to the Hon'ble Mr. Justice Suman Shyam.

<u>Secretary</u>, <u>Gauhati High Court Legal Services Committee</u>